

BJP to gherao
Suvarna Soudha
for 'justice to
farmers'

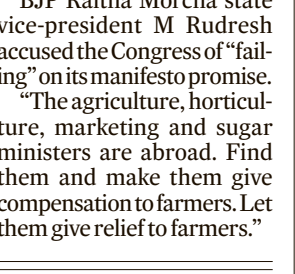
BENGALURU, DHNS: In a bid to “provide justice” to farmers, the BJP will take out a padayatra and gherao Suvarna Soudha in Belagavi on December 8, when the winter session of the legislature begins.

“Farmers and agricultural labourers are in trouble. We will protest against the government which has not come to their rescue,” BJP Raitha Morcha states secretary Satish Kadatanamale told a news conference here on Sunday.

“While the government says Rs 3,300 has to be given for each tonne of sugarcane procured, Minister Eshwar Khandre says only Rs 2,900 will be given. No centre has been opened to purchase maize. In every district, there must be a centre to procure crops grown by farmers of that district.”

BJP Raitha Morcha state vice-president M Rudresh accused the Congress of “failing” on its manifesto promise.

“The agriculture, horticulture, marketing and sugar ministers are abroad. Find them and make them give compensation to farmers. Let them give relief to farmers.”



New levies to
keep 'sin goods'
price high

New levies, from Page 1

It will “levy a cess for the said purposes on the machines installed or other processes undertaken by which specified goods are manufactured or produced”.

At present, tobacco products, including cigarettes, pan masala, gutkha, and chewing tobacco, attract 28% GST, along with excise duty, National Calamity Contingent Duty (NCCD), and compensation cess. In the 56th GST council meeting held in September it was proposed to bring these items under the higher tax slab of 40%. However, the proposal is not yet officially notified.

DKS hits back at HDK, asks if
Gowda didn't take seer's support

Recalls how 2nd Vokkaliga
mutt came into being

BENGALURU, DHNS

In a sharp counter to Union Minister H D Kumaraswamy's statement that religious mutts must stay away from politics, Deputy Chief Minister D K Shivakumar wondered on Sunday if JD(S) supremo and Kumaraswamy's father HD Deve Gowda would've become chief minister if not for the support of the (Vokkaliga mutt) seer.

Speaking to reporters, the deputy chief minister said, “Doesn't Kumaranna know

Shivakumar should become the chief minister.

The ‘second mutt’ pointed out by Shivakumar refers to the Vishwa Vokkaligara Maha Samsthana Mutt in Kengeri (headed by late Kumara Chandrashekaranthatha Swami) formed in the 1990s with the support of Deve Gowda.

Turf war

Shivakumar and Kumaraswamy, both Vokkaligas, have been engaged in a turf war for political leadership over the Vokkaliga community that is dominant in South Karnataka.

In a sarcastic jibe, the deputy chief minister said: “He (Kumaraswamy) is very big, he doesn't need anyone's blessings. He has never taken the help of Mutt, Vokkaligara Sangha and caste.”

When told that Kumaras-

‘Tried till end to save
Kumaraswamy government’

On tensions within the ruling Congress that reached a truce on Saturday through a breakfast meeting involving Chief Minister Siddaramaiah and himself, Shivakumar said, “I never indulge in groupism. As all have observed, I go alone to Delhi. I could've taken 8-10 legislators with me, that's not a big deal. When I am (state party) president, I need to

take everyone along.”

He claimed that he had worked honestly with Kumaraswamy too.

“He may not accept it, but God knows my dedication. Even his father knows how hard I worked to save Kumaraswamy's government. Let him speak whatever he wants, I won't object. I have never backstabbed, will always fight directly.”

been born in a caste, but I love all castes. The Balehonnur, Srishaila and many others seers have also spoken in my favour. Did I ask them? Is it wrong?”



Bidar Superintendent of Police Pradeep Gunti inspects ganja seized in Basavakalyan taluk on Saturday.

Bidar police seize 660 kg of ganja
worth Rs 6.6 crore, two arrested

BASAVAKALYAN (BIDAR DIST), DHNS: In a major haul, Bidar police on Saturday seized 660 kg of ganja worth over 6.6 crore near Rajeshwar in Basavakalyan taluk of the district. Two people, including one from the district, have been arrested.

Acting on a tip-off, police intercepted a Tata Bolero vehicle on the national highway near Rajeshwar and seized

6.6 quintals of ganja worth Rs 6.6 crore and the vehicle. The contraband was being transported to Maharashtra from Odisha and Visakhapatnam.

The police have arrested Sanjeev of Bidar and another person. The Basavakalyan police have registered a case and investigation is on.

In July 2024, the district police had seized 305 kg of ganja worth Rs 3 crore at Bhangur check-post on the Telangana border. The ganja was being transported to Maharashtra from Odisha. The Mannalli police had arrested four men from Malkangiri in Odisha.

SUNDAY RUSH



A large number of people throng Cubbon Park for the flower show, in Bengaluru on Sunday. DH PHOTO/RANJU P

EC extends SIR schedule by a week amid Oppn ire

SIR, from Page 1

The house-to-house enumeration phase, which was to end on December 4, has now been extended to December 11, giving time for the booth-level officers (BLOs) to finish their task and allow voters to submit enumeration forms after matching it with previous SIR rolls. Some sections had complained that finding their names in the previous SIR list was cumbersome.

The deadline for rationalisation and re-arrangement of

polling stations has been extended to December 11 as also the timeline for filing claims and objections, which has also been simultaneously shifted by one week.

The EC took the decision to extend the timeline following internal discussions with the concerned Chief Electoral Officers. BLOs had earlier complained about the timeline of the SIR and said they were rushing to meet the deadline.

The poll body has faced flak following deaths and alleged

B'luru cops bet on best for
smarter policing

B'luru cops, from Page 1

The officer explained that the cell seeks to address cases related to vulnerability of women, children, and senior citizens to domestic violence. “Other cases related to online exploitation and trafficking — necessitating a focused, victim-sensitive approach combining prevention, rapid response, trauma-informed support, and long-term rehabilitation — is what will drive the purpose of such an initiative,” he added.

The official noted that Bengaluru's robust technology ecosystem and smart-city infrastructure offer a unique opportunity to incubate solutions that enhance preventive and predictive policing. “We are focusing on the evolving challenges of urban policing — whether it is reducing response time to incidents, meeting the rising

expectations of citizens, or analysing social-media narratives that shape perceptions and influence public order. In several fast-growing areas, especially those with new real-estate developments, we are witnessing an increase in property related offences, investment frauds, forgery, cheating, and the use of fake documentation,” he said.

The officer further explained that a one-size-fits-all approach will not work.

“Only a customised, geography-specific and domain-specific strategy can enable investigating officers to understand micro-level issues within each locality. This, in turn, strengthens evidence-based policing and enhances the quality of investigations through better evidence collection and documentation—ultimately leading to higher conviction rates,” the officer explained.

India eyes jet, missile defence
deal during Putin visit

Putin, from Page 1

Defence Secretary Rajesh Kumar Singh said on Friday that India's defence cooperation with Russia is a long-standing one and the nation doesn't intend to stop anytime soon. India will continue to buy defence equipment from both Russia and the US, he said.

India has over 200 Russian fighter jets and several batteries of the S-400 defence shield, which were used during the four-day conflict with Pakistan in May.

India's military is short on fighters and had asked the government to buy more Russian

made advanced fighter jets to plug the gap, people familiar with the matter said.

The proposal shows that Indian Air Force crew including pilots will find the transition to next-generation Russian jets easy, and state-owned Hindustan Aeronautics Limited is capable of servicing and maintaining the Russian-made fleet, the people said. Moreover, long-range missiles on the Su-57 jets will give the South Asian country added visual range capabilities, they said.

However, talks to buy new Russian military equipment are unlikely to conclude during Putin's visit, they said.

Rs 4,000-cr DPR to revive Bhadravati
steel plant ready, says Kumaraswamy

SHIVAMOGGA, DHNS: Union Steel and Heavy Industries Minister HD Kumaraswamy said on Sunday that a detailed project report to revive the now-defunct Visvesvaraya Iron and Steel plant in Bhadravati has been prepared.

“The Steel Authority of India will invest Rs 4,000 to revive the VISL plant and keep it functional for next 50 years. The Plant will start production based on the demand from the railway and defence sectors. Two DPRs have been prepared—for exploring the market and to study new technology,” the Union minister said.

“The Union Cabinet had taken a decision to close the Bhadravati steel plant. I have urged the prime minister to reconsider the decision on closure. We are making sincere efforts to revive the plant and get it going. Efforts are underway to get a captive mine for the plant. I will give you com-

plete details about the revival plan in January,” he said.

The union minister on Saturday visited Sir M Visvesvaraya Iron and Steel Plant in Bhadravathi city for the second time and held discussions with officials regarding the revival of the plant. He held discussions with senior officials and technical experts on the measures to revive the plant.

Addressing the protesting workers at the plant, he said, “This plant, built even before Independence by Nalwadi Krishnaraja Wadiyar and Sir M Visvesvaraya, has made a significant contribution to the nation's steel sector. Therefore, the government under PM Narendra Modi is actively considering all possibilities to revive it. Since becoming the steel minister, I have visited this plant for the second time. My visit itself is evidence of how seriously the Centre is taking the revival of the plant,” he added.



Department of Skill Development, Entrepreneurship and Livelihood
Society For Karnataka German Multi Skill Development Centre
(A Govt. of Karnataka Undertaking)
Office of the KGMSDC, CoE Building, Kaushalya Bhavan Campus Bannerughatta Road, Bengaluru - 560 029, Ph.: 080-29649797, Website: kgmsdc.karnataka.



TENDER NOTIFICATION

Tenders are invited from Outsourced Human Resource Service providers for availing services of personnel on outsourcing basis to KGMSDC Society and KGTITI Centres. Ref. No.: **KGS/EST/OS/MPS/CR-54/2025-26**. Documents will be available from **01.12.2025**. Date of Pre-Bid Meeting: **11.12.2025**. Date of opening the Bid Documents: **05.01.2026**. Tender Documents can be obtained through tendering website <https://kppp.karnataka.gov.in> Prospective bidders can avail help from e-procurement Help Desk Nos. 91-8046010000, 91-8068948777.

Sd/- Member Secretary, KGMSDC.

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SSJV PROJECTS PRIVATE LIMITED

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	SSJV PROJECTS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	10 th August 1998
3.	Authority under which Corporate Debtor is Incorporated/Registered	ROC Bengaluru - Incorporated under the Companies Act, 1956
4.	Corporate Identity Number (CIN) of Corporate Debtor	U45203KA1998PTC024063
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	21/6, Ground Floor, Craig Park Layout, M G Road Bengaluru- 560001 Karnataka
6.	Date of closure of insolvency resolution process	27 th November 2025
7.	Liquidation commencement date of the corporate debtor	27 th November 2025
8.	Name and registration number of the insolvency professional acting as Liquidator	Sri Ravindra Beleyur Reg No: IBBI/IPA-001/IP-P00189/2017-18/10368
9.	Address and e-mail of the liquidator, as registered with the Board	'Shreevathsa', 428, 19 th B Cross, 3 rd Block, Jayanagar Bengaluru - 560011 Tel: +91 8026540193 Email : ravi@beleyur.com
10.	Address and e-mail to be used for correspondence with the liquidator	'Shreevathsa', 428, 19 th B Cross, 3 rd Block, Jayanagar Bengaluru - 560011 Tel: +91 8026540193 Email: CIRP.SSJV@gmail.com
11.	Last date for submission of claims	28th December 2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of the liquidation of SSJV Projects Private Limited on 27th November 2025.(Order uploaded on 28th November 2025)

The stakeholders of SSJV Projects Private Limited are hereby called upon to submit their claims with proof, on or before 28th December 2025, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit the claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.

Sd/-
(Ravindra Beleyur)
Liquidator of SSJV Projects Private Limited

Date: 29th November 2025
Place: Bengaluru



BANGALORE WATER SUPPLY AND SEWERAGE BOARD
SHORT TERM INVITATION FOR TENDER
(Only through KPP-Portal)
BWSSB invites tenders from eligible contractors for the following works:
Office of the Chief Engineer (East), 6th Floor, Kaveri Bhavan K.G.Road, Bengaluru - 560 009

Sl. No.	Division	IFT Number	Amount put to tender EMD (in Rs.)	Last Date & Time for Submission of Tender	Date & Time for Opening of Tender
1			Rs.28,52,413/- Rs.57,050/-		
2		BWSSB/EE(E)-1/PB/ 3573/2025-26, Date: 25.11.2025	Rs.23,66,613/- Rs.50,000/-	15.12.2025 upto 4:00 PM	17.12.2025 after 5:00 PM
3			Rs.31,66,809/- Rs.63,340/-		
4			Rs. 62,16,565/- Rs.1,24,350/-		
5			Rs. 71,01,281/- Rs.1,42,026/-	15.12.2025 upto 4:00 PM	17.12.2025 after 5:00 PM
6	East-1	BWSSB/EE(E)-1/PB/ 3575/2025-26, Date: 25.11.2025	Rs.70,84,556/- Rs.1,14,700/- Rs.42,25,808/- Rs.84,550/-		
7					
8		BWSSB/EE(E)-1/PB/3577/ 2025-26, Date: 25.11.2025 (Reserved for ST category)	Rs.32,91,321/- Rs.32,950/-		
9		BWSSB/EE(E)-1/PB/3577/ 2025-26, Date: 25.11.2025 (Reserved for 2A category)	Rs.60,26,459/- Rs.60,300/-	15.12.2025 upto 4:00 PM	17.12.2025 after 5:00 PM
10		BWSSB/EE(E)-1/PB/3577/ 2025-26, Date: 25.11.2025 (Reserved for SC category)	Rs.87,93,455/- Rs.87,935/-		
11		BWSSB/EE(E)-1/PB/3577/ 2025-26, Date: 25.11.2025 (Reserved for 2A category)	Rs.67,90,099/- Rs.68,000/-		

Sd/- Executive Engineer (East-1)

Office of the Chief Engineer, Kaveri (O&M), 8th Floor, Kaveri Bhavan K.G.Road, Bengaluru - 560 009

Sl. No.	Division	IFT Number	Amount put to tender EMD (in Rs.)	Last Date & Time for Submission of Tender	Date & Time for Opening of Tender
12	Kaveri (O&M-4)	BWSSB/ EEK (O&M)-4/ PB/214/2025-26, Date: 26.11.2025	Rs.25.65 Lakhs Rs.51,500/-	15.12.2025 upto 4:00 PM	16.12.2025 at 4:05 PM

Sd/- Executive Engineer Kaveri (O&M)-4

The details regarding the tender and participation in the e-procurement process can be obtained by logging on to <https://kppp.karnataka.gov.in> For further details contact the above signed office during the working hours.

DIPR/CP/4105/SA/2025-26



Directorate of Medical Education
BMC&RI (Old Building), 1st Floor, Fort, K.R. Road, Bengaluru - 560002. Phone: 080-22870060 Fax: 080-22875798
E-mail: dmekarnataka@yahoo.com

No: ME/Tender/14/2025-26 **Date: 28-11-2025**

RE-E-TENDER NOTIFICATION
(Two Cover System) (Through Karnataka Public Procurement Portal)

Tenders are invited for the Purchase of Furnitures, Lab Equipments, Library Books for BSc Nursing Colleges at Yalburga, Jevargi and Yadgiri. Tender Document and E.M.D., details can be viewed, downloaded & applied only through the KPP Portal. Interested tenderers have to register in the KPP Portal, details of which can be viewed in the Website: <https://www.kppp.karnataka.gov.in>

Commencement date for Uploading of Tenders Dt: 29-11-2025
Pre-Bid Meeting Dt: 12-12-2025 at 11.30 AM
Last date for Uploading the Tenders Dt: 29-12-2025 before 5.00 PM
Date of Opening of Technical Bid Dt: 02-01-2026 at 11.30 AM

For further details contact **Director of Medical Education, BMC&RI (Old Building), 1st Floor, Fort, K.R. Road, Bengaluru - 560002.**

Sd/- Director
Director of Medical Education, Bengaluru.

DIPR/CP/4097/Adverto/2025-26

ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್ ರವರ ಕಛೇರಿ, ಲೋಕೋಪಯೋಗಿ ಇಲಾಖೆ,
ಚಕ್ರವರ್ಗದ ವಿಭಾಗ, ಚಕ್ರವರ್ಗದ
ಅಲಾಪದಿ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆ ಸಂಖ್ಯೆ: 24/2025-26 ದಿನಾಂಕ: 27-11-2025
ಅಲಾಪದಿ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆ

ಮೇಲ್ಕಂಡ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ, ಚಕ್ರವರ್ಗದ ವಿಭಾಗ, ಚಕ್ರವರ್ಗದ ಉಪವಿಭಾಗಗಳಿಗೆ ಒಳಪಡುವ ಲೆಕ್ಕ ಶೇಖರಣೆ: 8443 ಶೇಖರಣೆ ಪಂಕ್ತಿ, 3054-03-102-0-01-200 ರಾಜ್ಯ ವಿದ್ಯುತ್ ಸೇವೆಗಳ ನಿರ್ವಹಣೆ, 3054-04-105-0-01-200 ಜಿಲ್ಲಾ ಮತ್ತು ಇತರೆ ರಸ್ತೆ ಸೇವೆಗಳ ನಿರ್ವಹಣೆ, 2059-80-053-4-00-200 ವಿವಿಧ ಇಲಾಖಾ ಕಟ್ಟಡಗಳ ದುರಸ್ತಿ/ನಿರ್ವಹಣೆ, 2216-07-053-0-01-200-ಲೋಕೋಪಯೋಗಿ ವಸ್ತು ಗೃಹಗಳು ಹಾಗೂ ನ್ಯಾಯಾಲಯ ವಸ್ತು ಗೃಹಗಳ ದುರಸ್ತಿ/ನಿರ್ವಹಣೆ ಅಡಿಯಲ್ಲಿನ ಒಟ್ಟು 10 ಕಾಮಗಾರಿಗಳಿಗೆ ಕೆಪಿಎಸ್‌ಆರ್‌ಎಲ್ ಮೂಲಕ ಅರ್ಜಿ ಸಲ್ಲಿಸುವುದರಿಂದ ಟೆಂಡರ್ ಆಹ್ವಾನಿಸಲಾಗಿದೆ. ಕಾಮಗಾರಿಗಳನ್ನು ಮುಖಾಂತರಿಸುವ ಅರ್ಜಿ ಸಲ್ಲಿಸುವುದನ್ನು ಸಾಮರ್ಥ್ಯದ ಬಗ್ಗೆ (Standard Tender Document KW -1, 2 & 4 ರಂತೆ) ವಿವರಗಳನ್ನು ಲಗತ್ತಿಸುವುದನ್ನು, ಸಲ್ಲಿಸುವುದರಿಂದ ಅಧಿನಿಯಮ 3ರಲ್ಲಿ ನಮೂದಿಸಿರುವ ಕನಿಷ್ಠ ಅರ್ಜಿಗಳನ್ನು ಮಾತ್ರ ಸಲ್ಲಿಸುವುದು. ಸಮಯದೊಳಗಡೆ, ಕನಿಷ್ಠ ಅರ್ಜಿ ಮೊತ್ತ ರೂ. 6.00 ಲಕ್ಷಗಳು ಹಾಗೂ ಗರಿಷ್ಠ ಅರ್ಜಿ ಮೊತ್ತ ರೂ. 739.25 ಲಕ್ಷಗಳು ಆಗಿರುತ್ತವೆ. ಕೆಪಿಎಸ್‌ಆರ್‌ಎಲ್ ಟೆಂಡರ್ ಸಲ್ಲಿಸಬೇಕಾದ 10 ಕಾಮಗಾರಿಗಳಿಗೆ (ಇಂ ಸಂಖ್ಯೆ: 29245 (2ನೇ ಕೆರೆ), 29276 (2ನೇ ಕೆರೆ), 29247(2ನೇ ಕೆರೆ), 29244 (2ನೇ ಕೆರೆ), 29251 (2ನೇ ಕೆರೆ) ದಿನಾಂಕ : 06.12.2025, ಇಂ ಸಂಖ್ಯೆ: 29877, 28896 (2ನೇ ಕೆರೆ), 28850 ದಿನಾಂಕ : 08.12.2025, ಇಂ ಸಂಖ್ಯೆ: 28881 ದಿನಾಂಕ : 15.12.2025, ಇಂ ಸಂಖ್ಯೆ: 29006 ದಿನಾಂಕ : 18.12.2025 ರಂದು) ಸಂಜೆ 4:30 ಗಂಟೆಯೊಳಗೆ ಟೆಂಡರ್ ಸಲ್ಲಿಸಬೇಕು, ಹೆಚ್ಚಿನ ವಿವರಗಳಿಗೆ ಕಛೇರಿ ವೇಳೆಯಲ್ಲಿ ವಿಷಯ ನಿರ್ವಾಹಕರನ್ನು ಸಂಪರ್ಕಿಸಿ ತಿಳಿಯಬಹುದಾಗಿದೆ.

ಸ್ಥಳ:- ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್, ಲೋಕೋಪಯೋಗಿ ಇಲಾಖೆ, ಚಕ್ರವರ್ಗದ ವಿಭಾಗ, ಚಕ್ರವರ್ಗದ

